### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 111 OF 2017

# Dated: 20<sup>th</sup> March, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Warora Energy Limited Vs.				Appellant(s)
Central Electricity Regulatory Con	nmissi	on & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Vishrov Mukerje Ms. Raveena Dhami Mr. Yashaswi Kant		
Counsel for the Respondent(s) :		Ms. Nikita Choukse for R-2		
		Mr. Anand K. Ganes Mr. Ashwin Ramana	and K. Ganesan win Ramanathan for R-3	
		Ms. Anushree Bardh Ms. Poorva Saigal fo		

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on 17.04.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/tpd